

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4090

ANSWERED ON:17.12.2014

MSDP

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Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the status of implementation of Multi- sectoral Development Programme (MsDP) and the funds allocated/earmarked under it during the 12th Plan Period project and State-wise;
- (b) whether any project under MsDP has been stalled or funds being prevented from release during the above period and if so. the details thereof State-wise including Kerala;
- (c) the reaction of the Government thereon and the steps taken against such States till date;
- (d) the districts that have achieved 100% utilization and districts that have the highest under-utilization of funds released for MsDP for Minority concentration districts during the ` financial years 2012-13 and 2013-14. respectively; and
- (e) the details of the mechanism put in place to monitor the implementation of the said programme and the other steps taken by the Government to make the programme more effective for upliftment of minorities?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a): The Multi-sectoral Development Programme (MsDP), was launched during the year 2008-09 in the 90 identified Minority Concentrations Districts (MCDs) to address the development deficits by creating socio-economic infrastructure and providing basic amenities. However, for better focusing and better targeting, the Programme has been restructured in 2013-14 covering 710 Minority Concentration Blocks and 66 Minority Concentration Towns falling in 196 districts for implementation in the country during 12th Plan period. A total of Rs. 5775 crore has been budgeted for this Programme for 12th Five Year Plan period. The State wise details are at Annexure-I.

(b) & (c): Under MsDP, the V1 installment of the approved Central Share is released after approval of the project by the Ministry. The Ministry has released 1st installment to the States/UTs including Kerala for all the approved projects. The release of subsequent installments depends on the receipt of the Utilisation Certificates (UCs) along with the necessary documents for the projects, (d): District wise fund released and utilization of fund as reported by the States/UTs during 2012-13 and 2013-14 are given at Annexure II.

(e): There is a robust mechanism for monitoring of the programme. Block Level Committee (BLC) monitors the implementation of MsDP at the block level. The District Level Committees

and State Level Committees, constituted for implementation of the Prime Minister's New 15 Point Programme, are the Oversight Committees at the District and State levels to monitor progress of implementation of MsDP. The State Governments/UT Administrations are required to submit quarterly progress reports on the implementation of MsDP to this Ministry. At the Central level, there is a three tier monitoring mechanism to review the progress of implementation of MsDP. The Empowered Committee at the Centre under the chairmanship of Secretary, Ministry of Minority Affairs, serves as the Oversight Committee to monitor the progress of implementation of MsDP. The progress under MsDP is also reviewed on half yearly basis by the Committee of Secretaries (CoS) along with the PM's New 15 Point Programme. The progress of implementation of the programme is also monitored by this Ministry with the States/UTs through regular meetings and conferences as well as visits of officials.